

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 18.03.2020

NOTICE

Take notice that the following matters listed on 19.03.2020 in the Court-III will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1468 of 2019 Part Heard	Aditi Bezbaruah Vs. Kamalesh Kumar Singhania & Anr. With	R.B. Phookan	P.K. Sachdeva
2.	Comp. App. (AT) (Ins) No. 1473 of 2019 Part Heard	Utpala Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.	R.B. Phookan	P.K. Sachdeva
3.	Comp. App. (AT) (Ins) No. 1017 of 2019 Part Heard	Sivagnanam G. ILanahai. Vs. Wayne Burt Petro Chemicals Pvt. Ltd.	Lzafeer Ahmad B.F	Anuj Tiwari

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By Order

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Registrar